



DISTRICT JUDICIARY – KRISHNA
PROCEEDINGS OF THE DISTRICT JUDGE :KRISHNA:MACHILIPATNAM
PRESENT:Dr.M.Rama Krishna,
I Addl. District Judge,
FAC/PRL. DISTRICT JUDGE

Sub:- Public Services – A.P.J.M.S. – Record Assistants (Cat.15(a) of A.P.J.M.S.Rules) -- Transfers of employees on completion of three years at a particular station/seat -- Orders – Issued.

- Read: 1. Hon'ble High Court's circular in RoC.No.3259/2011-C.3, dt.25.11.2011.
2. Hon'ble High Court's circular in RoC.No.3259/2011-C.3, dt.14.12.2011.
3. Hon'ble High Court's circular in RoC.No.1377/2017-C.3, dt.04.04.2018.
4. Hon'ble High Court's circular in RoC.No.300/2019-C.3, dt.26.03.2019.
5. This Court's letter in Dis.No.2229, dt.27.03.19 submitted to the Hon'ble High Court of Andhra Pradesh, Amaravati.
6. This Court's letter in Dis.No.2331, dt.28.03.19 submitted to the Hon'ble High Court of Andhra Pradesh, Amaravati.
7. Hon'ble High Court's letter in RoC.No.344/2019-C.3, dt.14.06.2019.
8. Other connected papers.

ORDER DT:21.06.2019.

Upon perusing the Hon'ble High Court's circulars read above, the District Judge, Krishna, Machilipatnam, is pleased to pass the following order:

1. Sri B.Murali Krishna, Record Asst., Addl. Junior Civil Judge's Court, Nandigama, is transferred and posted as Record Asst., I Addl. Junior Civil Judge's Court, Machilipatnam, vice Sri M.M.Hussain, transferred.

After his joining, the individual is deputed to work in Prl. District Court, Krishna, Machilipatnam.

2. Sri M.M.Hussain, Record Asst., I Addl. Junior Civil Judge's Court, Machilipatnam, who is working on deputation in Prl. District Court, Krishna, Machilipatnam, is transferred and posted as Record Asst., Addl. Junior Civil Judge's Court, Nandigama, vice Sri B.Murali Krishna, transferred.

After his joining, the individual is deputed to work in the Court of Prl. Senior Civil Judge, Gudivada, until further orders.

3. Sri T.Vara Prasad, Record Asst., II Addl. Judl. Magistrate of I Class Court, Machilipatnam, is transferred and posted as Record Asst., Chief Metropolitan Magistrate's Court, Vijayawada, vice Smt.V.Dhanalakshmi, transferred.

4. Smt.V.Dhanalakshmi, Record Asst., Chief Metropolitan Magistrate's Court, Vijayawada, is transferred and posted as Record Asst., II Addl. Judl. Magistrate of I Class Court, Machilipatnam, vice Sri T.Vara Prasad, transferred.

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5. Sri Maddala Venkateswara Rao, Record Asst., V Addl. Junior Civil Judge's Court, Vijayawada, who is working on deputation in the Court of I Addl. Chief Metropolitan Magistrate, Vijayawada, is transferred and posted as Record Asst., II Addl. Chief Metropolitan Magistrate's Court, Vijayawada, vice Smt.Ch.Venkata Narasamma, transferred.

After his joining, the individual is deputed to work in the Court of Addl. Junior Civil Judge, Nandigama, until further orders.

6. Smt.Ch.Venkata Narasamma, Record Asst., II Addl. Chief Metropolitan Magistrate's Court, Vijayawada, is transferred and posted as Record Asst., V Addl. Junior Civil Judge's Court, Vijayawada, vice Sri Maddala Venkateswara Rao, transferred.

After her joining, the individual is deputed to work in the Court of XI Addl. District Judge, Gudivada, until further orders.

7. Sri V.V.Apparao, Record Asst., Addl. Junior Civil Judge's Court, Tiruvuru, is deputed to work in the Court of Prl. Junior Civil Judge, Avanigadda, until further orders.

8. The deputation of Smt.K.Jyothi, Record Asst., III Addl. Senior Civil Judge's Court, Vijayawada, to work in the Court of IV Addl. District Judge, Vijayawada, as ordered earlier, is hereby cancelled with immediate effect.

The individual is further deputed to work in Mahila Court, Vijayawada, until further orders.

N.B.:

1. The above individuals shall be relieved forthwith.
2. The above individuals are directed to complete their pending work and shall hand over detailed charge to the employees as directed by their respective Presiding Officers.

Dns.No 4097
22/6/18

M. Raman
22/6/18
I ADDL. DISTRICT JUDGE
FAC/PRL. DISTRICT JUDGE
KRISHNA, MACHILIPATNAM

To:

The above individuals through proper channel.

Copies to:

The officers concerned.